

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 29.05.2019

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd
V/s
DDPL Global Infrastructure Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 59 OF COMPANIES ACT, 2013.

ORDER

69. C.P. 127/MB/2019

Counsel representing the Respondent No. 3 submits that there are two Petitions filed in CP 397/19 and CP 398/19 are pending before Court No. 2 and there is similarity of same parties involved in the lis. This Bench suggested to the said counsel that proper steps to be taken so that both the matters get clubbed together and can be heard by one single Bench in order to save the time of both Courts. List this matter on 01.07.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)